

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.801/2019

Dated Monday, the 30th day of September, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

1. Vipinlal. P. V
2. Aswathi. S
3. Pavithra. B
4. Vipin Raj. P.
5. Rahul. L
6. Faheema. T.M.
7. Jisha. T.K.
8. Jiju. M
9. Anju. K
10. Prasanna. K
11. Darsanan. V.M.
12. Sajina. T
13. Radhika. C
14. Simi. M
15. Mukesh. K
16. Jincy. G
17. Nithin. K
18. Sherina. K.M.
19. Divya. P
20. Seena. M
21. Manju. S
22. Arun Sankar. P
23. Midhun Gopi
24. Sandeep. M.R.

25. P.P. Natesh
26. Shenna Odayth
27. Divya.P
28. Pradeepa. D
29. Rajani. R
30. Mithun. E
31. Vineetha. V
32. Bindu. E. C
33. Nitin. N
34. Suchitra. P
35. Sajitha N.B.
36. Biju. T.T.
37. Mini. N
38. Shruthi. R
39. Bindu. K
40. Praveen Kumar
41. Prashobh. C
42. Sreejith.T. N
43. Dhanya. K.R.
44. Rineesh. K
45. Sanil Kumar. S
46. Shebin Shah. V.M.
47. Ajitha. B
48. Jithin. K.R.
49. Sreeja. P
50. Shiji. S
51. Aswin. M
52. Rajila. P
53. Umakumari. A
54. Anoop. A
55. Shaini. B
56. Fousiya.A

57. Sheeja. C.P.
58. Sangeetha. C.K.
59. Dhanya. D
60. Rajitha. K
61. Preethi. P
62. Sree Kumar K.K.
63. Babitha. P
64. Sajitha. R
65. Aswathi. V.
66. Reshma. K
67. Shiju. C.
68. Nishna. N
69. Sreeja. T
70. Vidya. M
71. Manju. V
72. Saji.K.T.K
73. Umar Shihad. U
74. Haris. P
75. Ayyappadas. P C
76. Midhun. N.P.
77. Akhil. A
78. Ajay. V
79. Prineesh. M
80. Vidya. K.V.
81. Anil. K
82. Deepa. K
83. Krishna Chithra. U
84. Annop. V.K.

... Applicants

By Advocate M/s Rohini Ravikumar

Vs

1. Union of India

Represented by General Manager,
Southern Railways
Headquarters Office, Park Town P.O.
Chennai – 600 003.

2. The Principal Chief Mechanical Engineer

Southern Railways
Chennai.

3. The ADRM II/MAS

Southern Railways Chennai.

4. The Principal Chief Personnel Officer

Southern Railways, Chennai.

5. General Manager

Southern Railway, Chennai.

... Respondents

By Advocate Mr. P. Srinivasan

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

When the matter is called, K.Seshasayee, counsel on record for the applicants submits that the applicants wish to withdraw the OA and seeks permission for the same. He endorses the same in the OA file. Permission is granted to withdraw the OA.

2. OA is dismissed as withdrawn.

(T.JACOB)
MEMBER (A)

M.T.

(P.MADHAVAN)
MEMBER (J)

30.09.2019